have contracted loans aggregating Rs. 763 crores (equivalent to $ 953 million). With a view to meet the balance of payments problems arising out of the doubling of the oil prices in last two years, while the necessary adjustment programme is under way, we are discussing with the IMF Management the possibility of drawing an amount equivalent to SDRs 5 billion.

Apprehensions have been expressed in certain quarters regarding IMF conditionality. I would like to assure the Hon. Members that Government will not do anything which would be derogatory to nation's self-respect or to national interests.

SHRI GEORGE FERNANDES: Does that include devaluation?

SHRI R. VENKATARAMAN: Discussions for the loan are still in progress Hon'ble Members will, therefore, appreciate that it would not be appropriate to discuss further details at present. I propose to make a further Statement in this behalf after the arrangements are finalised.

(Interruptions)

MR. DEPUTY-SPEAKER: It was a *suo motu* statement. No discussion; no clarification. I am not permitting.

(Interruptions)

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order

MR DEPUTY-SPEAKER: What is that?

SHRI JYOTIRMOY BOSU: The hon. Minister is known for his sobriety and reasonableness. All that the House would like him to do is to take the House into confidence and lay it before the House before it is concluded; he should tell us what are the secret clauses that are there....

MR. DEPUTY-SPEAKER: He has said that the statement is not complete; there will be another statement.

SHRI SATISH AGARWAL (Jaipur): Under no circumstances, should devaluation be accepted by the Government of India.

MR. DEPUTY-SPEAKER: No, matters under rule 377.

14.42 hrs.

MATTERS UNDER RULE 377

(i) Demand for Implementation of the Slum Areas Clearance Scheme in Patna.

श्री रामावतार शास्त्री (पटना) : उपाध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित लोक महत्त्व के विषय की ओर सरकार का ध्यान आकर्षित करता हूं :—

"निर्माण और आवास मंत्रालय प्रत्येक वर्ष राज्य सरकारों को बड़े-छोटे नगरों में गंदी बस्ती सफाई योजना की क्रियान्विति के नाम पर करोड़ों रुपयों का अनुदान देता है। कुछ राज्यों की राजधानियों में इस काम को पूरा करने के लिए भारत सरकार पूरा का पूरा खर्च बरदाश्त करती है, पर स्थानीय नगर निगमों को नहीं देकर राज्य सरकारों को दी जाती है। परन्तु दुख है कि राज्य सरकारें इस मद में दी गयी पूरी राशि गंदी बस्तियों के विकास पर खर्च नहीं कर दूसरे कामों पर खर्च कर देती हैं जिसके कारण गंदी बस्तियों का उद्धार नहीं हो पाता।

बिहार की राजधानी पटना भी उन शहरों में शामिल है जहां गंदी बस्ती सफाई योजना की क्रियान्विति के लिए सारा व्यय भारत सरकार देती है। फिर भी, पटना नगर दुनिया का सबसे अधिक गंदा शहर है। कहते हैं कि गुप्त नाले-नालियों पर के विकास पर बिहार सरकार अब तक करीब दस करोड़ रुपये खर्च कर चुकी है, फिर भी शहर का गंदा पानी नहीं निकल पाता। बरसात के दिनों में तो प्रायः सम्पूर्ण शहर में बाढ़ का दृश्य पैदा हो जाता

[श्री रामावतार शास्त्री]

है और वर्षा का पानी घरों में घुस जाता है। कहीं भी गंदी बस्ती का विकास नहीं किया गया। हजारों लोग आश्रय के अभाव में सड़कों तथा पटरियों पर डेरा डाले हुए हैं। पेय जल का भी सर्वथा अभाव है। गंदगी का सर्वत्र अंबार है। सम्पूर्ण नगर नरककुण्ड बन गया है। सार्वजनिक सड़कों पर रोशनी तक नहीं है जिसका फायदा चोर-उचक्के उठा रहे हैं।

इस नारकीय स्थिति से उद्धार तथा गंदी बस्ती सफाई योजना की सफल क्रियान्विति तभी सभव है जब भारत सरकार इस काम के लिए निर्धारित राशि राज्य सरकारों को न देकर सीधे नगर-निगमों के हाथों में दे। पटना में तो ऐसा करना सबसे जरूरी है वरना दिनोंदिन बढ़ती हुई आबादी से स्थिति और भी खराब होगी।

(ii) STEPS FOR MODERNISATION AND DEVELOPMENT OF CALCUTTA AIRPORT.

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, under rule 377, I want to raise the following important subject in the House:—

The earlier Government and the present Congress-I Government at the Centre assured that they would modernise and develop the Calcutta Airport. A number of times the issue of the development of Calcutta Airport was raised from various corners of the eastern part of the country; particularly, the Chief Minister of West Bengal also raised the issue with the Prime Minister as well as the concerned Minister. Unfortunately, nothing has been done so far. Due to the negligence of the Central Government, the people of eastern India and the workers and the employees of Calcutta Airport are facing serious problem.

Once, Calcutta Airport was the most important Airport of our country. Afterwards, Delhi-Bombay-Madras got the status of International Airport and the Calcutta Airport's importance gradually came down. Central Government never bothered about that. They never constructed any other airport in West Bengal but other States are having more airports. In this way tourism of West Bengal as well as other eastern parts of the country have been hampered. The Central Government ignored the importance of the Calcutta Airport.

But, in the opinion of the International Pilot Federation 'Calcutta Airport' is the best Airport in India in all respects.

Sir, under these circumstances, I urge upon the Government to sanction necessary funds for the development and modernisation of the Calcutta Airport so that the Airport gets its earlier importance.

In this regard, I demand that the Minister concerned may make a statement in the House.

(iii) DEMAND TO SAVE BAUXAR AND BHOJPUR IN BIHAR FROM SOIL EROSION DUE TO CHANGING COURSE OF RIVER GANGA.

श्री चन्द्रदेव प्रसाद वर्मा (आरा): उपाध्यक्ष महोदय, गंगा की तेज धार और उसके बदलते मार्ग से बिहार राज्य स्थित बक्सर किसी क्षण कटाव से पान में विलीन हो सकता है। यहां के ऐतिहासिक बक्सर जिले की बाहरी दीवार से गंगा की धारा टकरा रही है, जिसके कारण किसी समय ध्वस्त हो सकती है।

उल्लेखनीय है कि इस किले की दीवार भोजपुर जिला तथा निकटस्थ रेलवे लाइन के लिए प्राकृतिक तटबन्ध का काम कर रही है। जैसी सम्भावना है, यदि गंगा की धारा बदल गई तो बक्सर को ही नहीं, बल्कि पूरे जिले तथा रेलवे लाइन को गंगा उदरस्थ कर लेगी।